

- * It will provide an access to the capital market for raising fresh equity capital, if required.

The timing of the issue depends on the condition of the capital market.

(c) and (d) Various staff association and employees unions have expressed their reservation on the proposed disinvestment/listing. However, to allay the fears of the employees, efforts had been made by BSNL Management to apprise them of the advantages of listing.

Implementation of Sixth Pay Commission recommendations in BSNL

3518. SHRIMATI BRINDA KARAT : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the recommendations of the Sixth Central Pay Commission with regarding to Maternity Leave, Child Care Leave, etc. is being implemented in BSNL;
- (b) if not, the reasons therefor; and
- (c) whether there is any proposal to implement them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT) : (a) to (c) Sir, the recommendations of the Sixth Central Pay Commission are not applicable to BSNL. BSNL being a Central Public Sector Enterprise (CPSE), is following Industrial Dearness Allowance (IDA) pattern of pay scales. The pay scales and other related benefits are governed by the guidelines of the Department of Public Enterprises which have recently been revised based on recommendations of 2nd Pay Revision Committee.

Telephone Services

3519. SHRI TARIQ ANWAR : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of villages in Bihar and Maharashtra not having telephone connectivity;
- (b) the list of applicants who have applied for various telephone services; and
- (c) the time that would be taken for providing facility to the waitlisted people by the BSNL ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT) : (a) Out of 39,032 and 41,442 inhabited villages in Bihar and Maharashtra Telecom Circles, 1162 and 3,272 villages have not been provided with Village Public Telephone (VPT) as on 30 June, 2009 respectively.

(b) A Statement indicating number of waitlisted applicants for various services such as Wireless in Local Loop (WLL), Landline etc. in the States of Bihar and Maharashtra is given below :-